

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
CP No. (IB)- 46/9/JPR/2023  
Under Section 9 of IBC, 2016

**In the matter of:**

**Shubham Minchem Pvt. Ltd.**

**... Operational Creditor**

**Versus**

**Banswara Syntex Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Abhishek Naik, Adv.

For the Corporate Debtor : Samay Maheshwari, Adv.  
Akshay Sharma, Adv.

**ORDER**

List the matter on 05.07.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 01, 2024